NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 102/NCLT/AHM/2017 c.w. CA (CAA) No. 66/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Anveshan Textile Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 SWATI SOPARKAR

A-Dvocket

PETITIONER

Smalt

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ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.